(b) if so, what are the details of th_e crash?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) Yes, Sir. The aircraft crashed on the hills north of Sherpai Range, about 35 miles north-west of Kumbhigram.

(b) The aircraft was on a courier flight between Kumbhigram and Gauhati. Contact with the aircraft was lost after 1000 hours and search for it was immediately undertaken. The wreckage was located on the 7th May, 67 on the hills north of "Sherpai Range. There were 14 persons on board the aircraft, including 4 members of the air-crew, and all were killed. Th? aircraft was totally destroyed. A Court of Inquiry has been ordered to investigate the accident. Further details will be known when the proceedings of the Court *of* Inquiry are finalised.

COMMUNTIY RADIO SBTS

256. SHRI K. C BAGHEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) the number of community radio sets supplied to the rural areas in Madhya Pradesh during the Third Five Year Plan period which are lying idle at present; and

(b) the steps taken by Government to repair such radio sets?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) The information is being collected from the State Government and will be laid on the table of the House.

(b) Maintenance of the Community radio receivers is the responsibility of the State Governments. A Scheme for their guidance has already been circulated. The importance of setting up suitable maintenance machinery on the lines of the Model Scheme has been impressed on the State Governments from time to time. 257. SHRIMATI USHA BARTHA-KUR: Wnl the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a Pakis tani Jet Plane from Coga side of East Pakistan intruded into Indian territory across the Jhaudanga border on May 7, 1967; and

(b) if so, whether the said plane was intercepted by the I.AF. pianee?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) On 7th May, 1967, at about 18-10 hrs. a Pakistani light aircraft entered Indian Air Space at a point East of Bangaon, in West Bengal area, and then turning in a northerly direction reentered Pakistan territory. It penetrated about 8 nautical miles into Indian territory.

(b) No. Sir.

T. V. STATIONS IN BOMBAY AND AHMEDABAD

258. SHRI G. R. PATIL: SHRI M. C. SHAH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether Government have taken any decision regarding the setting up of TV Stations at Bombay and Ahmedabad;

(b) if so, the total amount of expenditure that will be required for the purpose; and

(c) when the proposal will materialise?

THE MINISTER OF INFORMATION AND BROADCATTNG (SHRI K. K. SHAH): (a) The Fourth Five-Year Plan of A.I.R., as approved by the Planning Commission, provides for the setting up of TV Stations at Bombay, Calcutta, Madras and Kanpur besides expansion of Delhi TV Centre. No decision about TV Station at Ahmedabad in the near future has so far been taken. (b) A sum of Rs. 75 lakhs ha3 been earmarked for the television station at Bombay. This amount will be just adequate to set up the Station with minimum facilities.

(c) This depends upon availability of funds and necessary foreign exchange required for the purpose.

ग्ररव दशों का भारत विरोधी तथा पाकिस्तान समर्थक रवैया

259. श्री सुन्दर सिंह भंडारी : क्या वदशिक कार्य मंत्री यह बताने क कृपा करेंगें कि :

(क) क्या सरकार का ध्यान कुछ अरब देशों के भारत-विरोधी तया पाक-समर्थक रवेये की ओर दिलाया गया है; और

(ख) यदे हां, तो सरकार द्वारा इस सम्बन्ध में क्या कार्यवाही की गई है ?

ANTI-INDIA AND PRO-PAKISTAN ATTITUDE OF ARAB COUNTRIES

259. SHRI SUNDAR SINGH BHANDARI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government atten tion hag been drawn to the anti-Indian and pro-Pakistani attitude of certain Arab .countries; and

(b) if so, what action has been taken by the Government of India in the matter?]

वैदशिक-कार्यमंत्री (श्री एम० सी० चागला): (क) जीहां।

(ख) इन देशों में भारत की नीतियों को सम ने के लि प र उसक सही चिन्न ्रस्तुत करने के लिए समय-समय पर कार्रवाई की जाती है।

t[THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): <a) Yes, Sir.

t[] English translation. 635 RS—3. (b) From time to time action to taken to explain India's policies and project the correct image of India in these countries.]

260.. [*Transferred* to the 8th June, 1967]

TASHKENT AGREEMENT

261. SHR M. P. BHARGAVA: SHRI V. M. CHORDIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the United Nations Secretary-General U. Thant held **any** talks with the Government of India about the implementation of the Tashkent Agreement during bis last visit to this country;

(b) whether he was satisfied with the steps taken by India towards the implementation of the Agreement; and

(c) whether he was requested to us_e his good offices for getting the Agreement implemented by Pakistanf

THE MINISTER OF EXTERNA!* AFFAIRS (SHRI M. C. CHAGLA): (a) and (b) There was a general exchange of views on several matters, including Indo-Pakistan relations.

(c) No, Sir.

CHARTER OF DEMANDS BY STAFF ARTISTS ASSOCIATION OF ALL INDIA RADIO

262. SHRI M. P. BHARGAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the All India Radio Staff Artists Association has presented a charter of demands;

(b) if- so, whether any assurances given to the Association were later not fulfilled; and

(c) whether it is proposed to appoint a commission to go into the demands of the staff artists?